

SPECIAL BENCH
COURT - I

O-228

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/221(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH APRIL 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS DHANURVEDA DEALERS PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

Mr. Raja Satyajit Banerjee, Adv.] For the ROC, WB
Ms. Krishnika Chatterjee, Adv.]
Mr. Sourav Sengupta, Adv.]

O R D E R

1. Ld. Counsel for the ROC, WB present.
2. Ld. Counsel appearing for the applicant seeks time to examine whether the respondents have been served.
3. Post the matter on **20.06.2024**.

**Satya Ranjan Prasad
Member(Technical)**

**Rohit Kapoor
Member (Judicial)**